

M.A./252/89

with

O.A./781/88

(3)

CORAM : Hon'ble Mr. P.M. Joshi : Judicial Member

Hon'ble Mr. D.K. Chakravorty: Administrative Member

03/05/1989

Mr. P.S. Handa the learned counsel for the petitioner states that pending the application, the petitioner has retired with effect from 31.1.1989 and in light of the change circumstances, he would like to file a fresh application. He, therefore, seeks liberty to do so. He also states that his applications may be allowed to be withdrawn. Permission may be granted accordingly.

Having regard to the facts stated above, permission is granted as prayed for. Both the applications i.e. M.A. 252/89 and O.A./781/88 stand disposed of as withdrawn.

Chakravorty

(D K Chakravorty)
Administrative Member

Joshi

(P M Joshi)
Judicial Member

*Mogera